

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4064
ANSWERED ON:25.08.2004
INCLUSION OF NEW INDUSTRIES
Chaliha Shri Kirip

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a): whether the Government intends to include certain new industries in the existing agro and rural industries list;
- (b): if so, the details thereof; and
- (c): the extent to which Assam and other North Eastern States are likely to benefit as a result of this?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)&(b): Agro and Rural Industries include all the industries set up under the Khadi and Village Industries (KVI) sector. Further, all industries set up in rural areas are included in the village industries except those included in the negative list provided the following criteria are fulfilled:

- (i) It should be located in a village or in a small town with population of 20,000 or less (as per 1991 census), and
- (ii) Fixed investment per head of any artisan or a worker does not exceed Rs. 50,000/-.

Activities covered under Negative list, inter-alia are as under:-

- (1) Cultivation of Crops,
- (2) Horticulture, Floriculture, Tea, Coffee, Rubber, Animal Husbandry like Pisciculture, Poultry etc.
- (3) Handloom and Sericulture
- (4) Khadi and Polyvastra projects.
- (5) Meat (processing, canning and or serving) and intoxicant items like tobacco, liquor (production/manufacture/sale).
- (6) Environmentally hazardous activities like manufacturing of polythene bags of less than 20 microns thickness etc.

As the above definition of Village industries include all industries set up in the rural areas excluding those in the negative list, the question of including certain new industries in the existing list of agro and rural industries does not arise.

(c): The achievements during the first two years of the 10th Plan and the targets for the remaining 3 years of plan period in the North Eastern Region including Assam is at Annexure-I.

Annexure-I

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 4064 for answer on 25.08.2004.

PROJECTS TARGET FOR TENTH PLAN PERIOD

Sr.No State/UT 2002-03 2003-04 2004-05 2005-06 2006-07

1. Arunachal Pradesh 66 864 72 78 84

2. Assam 1400 15548 1491 1611 1740

3. Manipur 70 211 79 85 92

4. Meghalaya 101 2170 416 449 485

5. Mizoram 110 1173 127 138 149

6. Nagaland 120 2332 256 276 299

7 Tripura 112 4316 281 303 328

8. Sikkim 6 449 91 98 106

Total 1985 27063 2813 3038 3283

EMPLOYMENTS TARGET FOR TENTH PLAN PERIOD (No. of persons)

Sr.No. States/U.Ts 2002-03 2003-04 2004-05 2005-06 2006-07

1. Arunachal Pradesh 975 1350 1417 1487 1561

2. Assam 21000 27350 28717 30152 31659

3. Manipur 1050 2415 2535 2661 2794

4. Meghalaya 1515 7600 7980 8379 8797

5. Mizoram 1650 2350 2467 2590 2719

6. Nagaland 1800 4700 4935 5181 5440

7 Tripura 1680 5150 5407 5677 5960

8. Sikkim 90 1650 1732 1818 1908

Total 29760 52565 55190 57945 60838